

- (ii) Application of Enhanced Oil Recovery (EOR)/ Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.
- (iii) Acquisition of exploration acreages and producing properties overseas to bring in equity oil.
- (iv) Substitution of oil through use of alternate/ non-conventional sources of energy such as Bio-Diesel, Ethanol-blended Petrol.

(a) and (d) Under the Ethanol Blended Petrol (EBP) Programme, 5% of Ethanol is aimed to be blended with Petrol. At this level of blending in India and continuous growth in demand of petroleum products, it is not expected to have any impact on import and demand of crude oil in the International market.

#### **LPG Connections for BPL families**

5074. DR. K.V.P. RAMACHANDRA RAO: Will in the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that in order to provide an incentive to the BPL population in rural areas to shift to LPG usage, the Ministry implements the schemes of 15 per cent for release of one time grant of Rs. 1400 to a BPL household for release of a new LPG connection and 5 per cent for provision of Common LPG Kitchen facilities in villages;

(b) if so, the details of the scheme;

(c) the funds released under the scheme; and

(d) the expenditure incurred by each company, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) In order to facilitate affordable access of BPL population in rural areas to LPG, Government had advised six major oil companies namely, Oil and Natural Gas Corporation Limited (ONGC), Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL), Oil India Limited (OIL) and Gail India Limited (GAIL) to utilize 20% of their Corporate Social Responsibility (CSR) funds for two schemes i.e. (i) 15% for release of one time grant of Rs. 1400 to a BPL household for release of a new LPG connection and (ii) 5% for provision of Common LPG Kitchen facilities in villages.

Under this scheme, the BPL card holder can register his request with the distributor for release of new LPG connections. The distributor prepares a list of BPL

card holders who have registered for the release of security deposit free connections under the CSR scheme and sends it to the local administration for authentication. Intimation letters are dispatched to the list of beneficiaries by the distributor only after receipt of authenticated list of beneficiaries.

Community kitchen scheme was evolved to enable people from lower income groups who can not afford individual connections to use LPG. Under this scheme, OMCs provide LPG cylinders and burners at a place identified in consultation with the local community head/Panchayat. The scheme was not continued beyond 2009-10 due to poor response.

(c) and (d) As on 01.04.2012, IOCL, BPCL and HPCL have incurred an expenditure of Rs. 13,71,33,907 towards the schemes. The State-wise details are given in statement.

***Statement***

*State-wise/UT-wise Details of expenditure incurred for community kitchen scheme and scheme for release of LPG connections to BPL families.*

Sl.	States/UTs	Name of the scheme and expenditure (Expenditure in Rs.)	Scheme for release of LPG connection to BPL families Expenditure in Rs.)
1	2	3	4
1.	Andhra Pradesh	1000317	0
2.	Arunachal Pradesh	13818	0
3.	Assam	700682	0
4.	Bihar	470722	473200
5.	Chhattisgarh	1200352	82600
6.	Delhi	188241	0
7.	Goa	109114	0
8.	Gujarat	169423	0
9.	Haryana	269477	0
10.	Himachal Pradesh	604960	0

1	2	3	4
11. Jammu and Kashmir	447594	0	
12. Jharkand	55561	12600	
13. Karnataka	756635	0	
14. Kerala	321538	0	
15. Madhya Pradesh	2019344	9038400	
16. Maharashtra	3800017	4529000	
17. Meghalaya	144998	0	
18. Nagaland	137582	0	
19. Odisha	1131417	0	
20. Punjab	880184	0	
21. Rajasthan	2205540	14862400	
22. Tamil Nadu	672032	837200	
23. Uttar Pradesh	2437272	84557050	
24. Uttarakhand	208474	0	
25. West Bengal	2276349	0	
<b>Union Territories</b>			
1. Chandigarh	18950	0	
<b>TOTAL</b>	<b>2,27,40,647</b>	<b>11,43,92,450</b>	
Grand Total			13,71,33,097

### Reservation Policy in Petrol Pumps and LPG Distributorships

5075. SHRIMATI GUNDU SUDHARANI: Will the Minister of PETROLEUM AND NATURAL GAS be please to state:

(a) whether it is a fact that the Ministry has decided to provide 27 percent reservation in petrol pumps and LPG distributorship agencies to OBCs;

(b) if so, the details of the proposal: